

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 191
TO BE ANSWERED ON 18.07.2016**

IRREGULARITIES IN EPFO

191. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware of the various irregularities including the duping of crores by creating false documents in the Employee's Provident Fund Organisation (EPFO) and if so, the details thereof;**
- (b) the number of complaints received by the Government regarding such irregularities in EPFO during each of the last three years and the current year, State/UT-wise;**
- (c) whether the Government has conducted any inquiry in this regard;**
- (d) if so, the details and the outcome thereof along with the number of officials found involved therein, State/UT-wise; and**
- (e) the action taken by the Government against the erring officials and also to check such irregularities in future?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) to (e): The information is being collected and will be placed on the Table of the House.
